

(e) All the projects have been awarded with the approval of the Competent Authority.

Violation of Central Motor Vehicles Act

2579. SHRIMATI VASANTHI STANLEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of the fact that a number of commercial vehicles are operating in violation of the Central Motor Vehicles Act, 1998 in the capital;
- (b) if so, the details thereof; and
- (c) the measures Government has adopted to prevent such occurrences?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) to (c) Implementation and enforcement of Motor Vehicles Act, 1988 is a State subject. The details relating to commercial vehicles operating in violation of the Motor Vehicles Act, 1988 in the capital are not available with Central Government.

Length of National Highways in Andhra Pradesh

2580. SHRIMATI GUNDU SUDHARANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total length (in kms.) of National Highways approved in each of the VII Phases under National Highways Development Project (NHDP) in the State of Andhra Pradesh;
- (b) the date of approval of each length of highway, phase-wise;
- (c) the details of approved original cost expenditure and revised, if any, of each project, phase-wise; and
- (d) by when all the works under NHDP would be completed in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) Total length of stretches approved under each phase of NHDP in the State of Andhra Pradesh is as under:-

NHDP Phase	Total Length (In Km)
NHDP Phase-I	1085.7
NHDP Phase-II	746.13
NHDP Phase-III	405.9
NHDP Phase-IV	140.00
NHDP Phase-V	266.5
NHDP Phase-VI	-
NHDP Phase-VII	-

(b) to (d) Details are given in Statement-I, II and III (*See below*).